

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2016/ 508

Date: 10.11.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Munna Kumar S/o Shri Devendra Sah, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 03.11.2016 (F.N.).


REGISTRAR [ADMN.]

No: I/A(iii)(a)(1)/04/2013/ 2319

Date: 10.11.16

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Munna Kumar S/o Shri Devendra Sah, C/o Vikash Kr. Sah, Near Girls High School, P.O. Mahanar, Babu Muhalla Mahnar, Vaishali, Bihar- 844506.
8. Personal file.


REGISTRAR [ADMN.]